

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5164
ANSWERED ON:29.04.2005
CBI ENQUIRY AGAINST EXCISE OFFICERS
Koli Shri Ramswaroop

Will the Minister of FINANCE be pleased to state:

- (a) whether the CBI has conducted any enquiry against the excise officers and the licence holders of `doda chura` traders in Madhya Pradesh for indulging in illegal trading from the year 2003;
- (b) if so, the details thereof with the outcome thereof; and
- (c) the action taken by the Government against the said officers and traders?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S.PALANIMANICKAM)

- (a), (b) & (c) The information is being collected and will be laid on the Table of the House.